

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5071  
ANSWERED ON:28.04.2005  
COMMISSION ON MUSLIM COMMUNITY  
Owaisi Shri Asaduddin

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) Whether the Government has set up a High Power Committee to study the social, economic and educational status of Muslim community;
- (b) If so, the details and composition thereof;
- (c) The time fixed for the Committee to submit its report;
- (d) Whether the Committee has any legal status to ask for information from the State Governments; and
- (e) If so, the details thereof and the steps taken by the Government to ensure that every State Government helps the Committee in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) & (b) Yes, Sir. A High Level Committee has been constituted under the Chairmanship of Justice Rajender Sachar. The Committee comprises 6 members besides the Chairman.
- (c) The time fixed for the Committee to submit its report 15 months with effect from the date of its notification, i.e. 9th March, 2005.
- (d) & (e) In accordance with the terms of reference of the Committee, it will obtain relevant information from relevant sources including from departments/agencies of the Central and State Governments.